

WA [SH] No. 4 of 2013

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

Cont. Case[SH] No. 25 of 2013

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

CrI A[SH] No. 3 of 2013

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

LA App[SH] No.1 of 2012

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

MAF [SH] No. 9 of 2008

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None of the counsels are present probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

CHIEF JUSTICE

(Hon'ble Mr. Justice T.N.K.Singh)

S.Rynjah

MC(PIL) [SH] No. 211 of 2013

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

Mr.V.G.K.Kynta, Sr. Advocate assisted by Mr. A.Mir, Advocate
present for respondent Nos. 7, 8 and 9.

None present for the petitioner nor anyone present for the rest of
the respondents probably due to the Bandh call said to have been given
by some sections of the public.

Passed over for the day.

JUDGE

CHIEF JUSTICE

(Hon'ble Mr. Justice T.N.K.Singh)

S.Rynjah

MC (WA) [SH] No. 131 of 2013

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

PIL [SH] No. 1 of 2011

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

PIL[SH] No. 3 of 2013

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

PIL [SH] No. 7 of 2012

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present for the petitioner probably due to the Bandh call said to have been given by some sections of the public.

Mr. S.P.Mahanta, Advocate present for the respondents.

Passed over for the day.

JUDGE

CHIEF JUSTICE

(Hon'ble Mr. Justice T.N.K.Singh)

S.Rynjah

WP(C)[SH] No. 98 of 2013

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

WA [SH] No. 6 of 2013

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

WA [SH] No. 8 of 2011

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

WA [SH] No. 13 of 2011

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

WA [SH] No. 18 of 2012

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

Mr. H.S. Thangkhiew, Sr. Advocate present for the appellant.

None present for the respondent probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

CHIEF JUSTICE

(Hon'ble Mr. Justice T.N.K.Singh)

S.Rynjah

WA [SH] No. 20 of 2012

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

WA [SH] No. 23 of 2013

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

WA [SH] No. 35 of 2012

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE
(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

WA [SH] No. 36 of 2012

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

(Hon'ble Mr Justice T.N.K Singh)

CHIEF JUSTICE

S.Rynjah

WA [SH] No. 42 of 2010

20.9.2013

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH**

None present on behalf of the parties probably due to the Bandh call said to have been given by some sections of the public.

Passed over for the day.

JUDGE

CHIEF JUSTICE

(Hon'ble Mr. Justice T.N.K.Singh)

S.Rynjah